

Central Administrative Tribunal
Principal Bench, New Delhi

OA No.546/2020
MA No.704/2020

New Delhi, this the 25th day of February, 2020

**Hon'ble Mrs. Justice Vijay Lakshmi, Member (Judicial)
Hon'ble Ms.Aradhana Johri, Member (Administrative)**

1. Jitender Kumar Sharma
S/o Sh. Hukam Chand Sharma
Staff Nurse, Group C, age 36
Vill.& Post-Sujat Nagar,
Via- Pragpura(Paota)
Distt. Jaipur (Raj.)
2. Linu Manuel
S/o Sh.K.V. Manuel, age 38
Staff Nurse, Group-C
R/o 2nd Floor, Hari Enclave
Hari Nagar, Delhi-64.

(By Advocate: Mr. Rajender Yadav)

Versus

1. The Chief Secretary
National Capital Territory of Delhi
New Secretariat, Players Building
ITO, New Delhi
2. Principal Secretary (Health)
Govt. of NCT Delhi.
New Secretariat, New Delhi.
3. Medical Superintendent
Lok Nayak Hospital
Govt.of NCT of Delhi
Jawahar Lal Nehru Marg,
Delhi-110002.

- Respondents

ORDER (ORAL)

By Hon'ble Mrs. Justice Vijay Lakshmi, Member (J):-

MA No.704/2020 for joining together is allowed.

2. Mr. Rajender Yadav, learned counsel appeared for the applicants. Learned counsel for the applicants submits that applicants have made representation on 20.05.2019 to the respondents but the respondents neither replied to the same nor decided it till date. At this stage, learned counsel for the applicants submits that applicants will be satisfied if the concerned respondents are directed to decide representation dated 20.05.2019 (Annex. A-1) of the applicants, by passing a reasoned and speaking order, within a time bound manner.

3. In view of the above, the OA is disposed of at the admission stage itself, directing the concerned respondents No.2 & 3 to consider and decide the aforesaid representation of the applicants dated 20.05.2019, by a well reasoned and speaking order within a period of two months from the date of receipt of a certified copy of the this order, in accordance with law, under intimation to the applicants.

There shall be no order as to costs.

(Aradhana Johri)
Member(A)

(Justice Vijay Lakshmi)
Member (J)

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